

(d) The injured persons were given first-aid and arrangements were made to provide temporary shelter to those rendered homeless. Permits were also given to procure house building material from reserved forest without royalty. In addition, the question of the grant of gratuitous relief and house building loan to cases of distress is under consideration.

No question of paying compensation arises in such cases.

Outposts in Manipur

2316. Shri L. Achaw Singh: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that outposts of the Assam Rifles and the Eastern Frontier Rifles have been withdrawn from the areas beyond the Bark River in Manipur; and

(b) if so, reasons therefor?

The Minister of Home Affairs (Shri G. B. Pant): (a) and (b). It would not be in the public interest to disclose the positioning and location of these forces as such information would be of assistance to hostile elements.

Students' Hostels in Punjab

2317. Shri Daljit Singh: Will the Minister of Education be pleased to state:

(a) the total amount of aid sanctioned by the Government of India for construction of hostels for school and college students in Punjab during the Second Five Year Plan period so far; and

(b) the number of hostels constructed so far?

The Minister of Education (Dr. K. L. Shrivastha): (a) and (b). Information is being collected and will be laid on the Table of the Sabha in due course.

Labour and Social Service Camps in Amritsar

2318. Shri Daljit Singh: Will the Minister of Education be pleased to state:

(a) the names of labour and social service camps for students and other youth held with the help of Central aid in Amritsar district during 1958;

(b) the amount spent and the nature of work done; and

(c) the names of such camps to be held during 1959?

The Minister of Education (Dr. K. L. Shrivastha): (a) to (c). A statement is laid on the Table of the Sabha. [See Appendix V, annexure No. 31.]

Andaman Ships

2319. Shri Lachman Singh: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that Government ships owned by Andaman Administration are debarred from carrying railway sleepers for delivering them to Railway Department in Cochin; and

(b) if so, reasons therefor?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). These ships are intended to carry traffic between the Islands and Calcutta and Madras. They are not permitted to undertake to carry cargo to other ports without special authorisation. The reason is that these ships are not expected to enter the field of trade meant for the coastal conference ships.

हिन्दी की पुस्तकें

२३२०. { की कर्तव्य सिंह ज्योतिषा :
{ की प्रवृत्तारत्न सिंह :

क्या किताब बंदी यह बताने की
कृपा करें कि क्या यह लक्ष है कि हाथ

ही में भारत सरकार ने एक विशेष प्रकाशन संस्था से हजारों रुपये की हिन्दी पुस्तकें खरीदी हैं और उन्हें पश्चिमी बंगाल और मनीपुर की सरकारों को भेजा है ?

श्रीवा मंत्री (डा० का० बा० बीमाजी) : जी, हाँ। पुस्तकें दो प्रकाशन संस्थाओं से खरीदी गई हैं और उन्हें पश्चिमी भाषी राज्यों को भेज दिया गया है। इन राज्यों में पश्चिमी बंगाल और मनीपुर भी शामिल हैं।

12.06 hrs.

MOTION FOR ADJOURNMENT

SITUATION IN TIBET

Mr. Speaker: I have received notice of an adjournment motion relating to:

"Disturbances in Tibet culminating in open fighting between the Chinese forces and the local population in Lhasa near Potala and our Consulate General in that city".

Some time ago, a Call Attention notice was tabled and I see from today's Order Paper that the hon. Prime Minister has agreed to make a statement on this very subject. I may now request him to make his statement so that we can dispose of both together.

Shri Vajpayee (Bairampur): Adjournment motion relates to a discussion. What the Prime Minister will make is a statement.

Mr. Speaker: Hon. Members are fully aware that the moment an adjournment motion is tabled, I do not accept or reject it. I would like to hear from Government what exactly they have to say and then make up my mind. If I do give consent, I will allow an opportunity for discussion.

Shri Tyagi (Dehra Dun): On a point of order. I would like to seek not only your guidance but also ruling with regard to the type of adjournment motions that may be admissible. Are disturbances in a foreign country a relevant subject for an adjournment motion in this House? I want that to be made clear for future guidance.

Mr. Speaker: I will take that into consideration in deciding it. The hon. Member has stated his point. I have not yet decided. I am only hearing.

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): May I say that the statement I am making now has nothing to do with any proposal for an adjournment motion?

Mr. Speaker: I only want to know the facts.

Shri Jawaharlal Nehru: I really wanted to make it clear that I was going to make it regardless of any proposal for an adjournment motion or any other motion.

Mr. Speaker: Both have synchronised. That was why I said it.

Shri Jawaharlal Nehru: Recent reports about happenings in the Tibet region of China have naturally aroused a great deal of interest in the country. The sequence of events is not quite clear to us. But I should like to make a brief statement on the principal facts in so far we know them. Last week, on the 17th March, in the course of the discussion on the Demands for the Ministry of External Affairs, I referred briefly to the tense situation there. I mentioned that there had been a clash of wills, although no major violence had occurred recently.

We have since received fuller information from our Consul General in Lhasa. It appears that various rumours in regard to the Dalai Lama caused excitement in Lhasa. About two weeks ago, a large crowd of